GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO- 939** TO BE ANSWERED ON- 14/12/2022

INSTITUTE OF EXCELLENCE FOR PVTGs

939 DR. SASMIT PATRA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the steps being undertaken for the protection and development of Particularly Vulnerable Tribal Groups (PVTGs) in the country;

(b) whether Odisha has the highest population of PVTGs in the country;

(c) whether the Ministry would consider establishing an Institute of Excellence for the development of PVTGs in the country at Odisha; and

(d) whether there have been any progress or any report for such an establishment for PVTGs by the Ministry?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a): There are 75 groups of most vulnerable sections amongst the tribals who are classified as the Particularly Vulnerable Tribal Groups (PVTGs) spread over 18 States and the Union Territory of Andaman & Nicobar Islands. These groups are eligible for all the development and welfare schemes that are available to all citizens of India. They are also eligible for the STC of the Central and State Governments, as well as the schemes implemented by the Ministry of Tribal Affairs and the Tribal Welfare Departments of the State Governments.

Ministry of Tribal Affairs implements a dedicated Centrally Sponsored Scheme (CSS) "Scheme of Development of Particularly Vulnerable Tribal Groups" which, *inter-alia*, aims at planning for the socio-economic development of the PVTGs tribal communities in a comprehensive manner while retaining their culture and heritage by adopting habitat development approach to fill in the critical gaps in development. Under this scheme, funds are released as a measure of gap filling interventions in accordance with the Conservation-Cum-Development (CCD) Plans prepared by the State Governments in diverse sectors i.e. education, housing, livelihood, drinking water, agricultural development, roads, health, installation of non-conventional sources of energy for lighting purpose, conservation of culture and traditional

practices, etc. The projects/activities taken up under this scheme are demand driven in nature. Details of funds given to the States and UTs under the Scheme of Development of PVTGs during the last 3 years is given in **Annexure-I**.

Further, Ministry of Tribal Affairs is also implementing a scheme of Eklavya Model Residential Schools (EMRS) to provide quality education to Scheduled Tribes (ST) students including PVTG students (Class 6th to 12th) in remote areas to enable them to access the best opportunities in education and to bring them at par with the general population. As on date, 688 schools have been sanctioned by the Ministry, out of which 392 are reported to be functional. As per provision. 5% seat in each of the EMRSs is reserved for PVTG students only. As reported by NESTS, the enrollment of PVTG students in EMRSs from the year 2020-21 to 2022-23 is at **Annexure-II**.

25 seats out of total 750 seats have been reserved for the PVTGs under scholarship scheme for Fellowship for pursuing M.Phil and Ph.D. 03 seats out of 20 seats are reserved for PVTGs in National Overseas Scholarship to pursue Post Graduation, Ph.D and Post-Doctoral study abroad.

(b): The highest number of communities categorized as PVTGs in the country is found in Odisha (13 communities).

- (c): No such proposal is under consideration at present.
- (d): Does not arise in view of (c) above.

Annexure-I

(Rs. in lakh										
S. No.	Name of State	FY 2019-20			FY 2020-21	FY 2021-22				
		Released Fund	Utilized Fund	Released Fund	Utilized Fund	Released Fund	Utilized Fund			
1	Andhra Pradesh	3713.43	3713.43	1245.51	258.60	1829.60	0.00			
	A & N Islands	0.00		0.00	0.00	252.11	0.00			
	Bihar	0.00		0.00	0.00		0.00			
	Chhattisgarh	1311.35			989.32		0.00			
	Gujarat	429.05	429.05	552.20	552.20		405.62			
6	Jharkhand	847.00	847.00	1777.29	1777.29	1696.93	0.00			
7	Karnataka	1933.01	1933.01	438.46	240.50	661.17	217.50			
8	Kerala	0.00	0.00	88.00	0.00	0.00	0.00			
	Madhya Pradesh	12064.89	8098.45	2188.11	0.00	2888.69	0.00			
10	Maharashtra	2510.00	841.96	1411.66	204.62	0.00	0.00			
11	Manipur	0.00	0.00	0.00	0.00	0.00	0.00			
12	Odisha	976.38	976.38	1202.00	1202.00	1197.00	299.38			
13	Rajasthan	968.10	968.10	968.00	914.24	706.17	706.17			
14	Tamil Nadu	819.48	550.68	551.08	492.30	1967.81	1547.48			
15	Telangana	538.50	538.50	1460.50	1460.50	1193.04	588.95			
16	Tripura	1960.82	1855.12	231.43	231.43	1481.71	936.65			
	Uttar Pradesh	0.00	0.00	82.04	0.00	0.00	0.00			
18	Uttarakhand	489.53	26.52	295.00	295.00	367.07	0.00			
19	West Bengal	437.47	437.47	519.40	519.40	0.00	0.00			
	Grand Total	28999.00	22527.02	14000.00	9137.40	16000.00	4701.75			

<u>Statement of funds released & Utilization under the Scheme of Development of PVTGs,</u> <u>State-wise and Year-wise.</u>

Annexure- II

SUMMARY OF PVTG Students ENROLLED IN EMRS IN INDIA													
S. No.	State	Total PVTG students	Number of	Class wise enrollment							Year of Admission		
			Tribes Covered	Class 6	Class 7	Class 8	Class 9	Class 10	Class 11	Class 12	2020- 2021	2021- 2022	2022- 2023
1	Andhra Pradesh	1065	10	104	288	209	168	289	7		1	318	746
2	Chhattisgar h	756	4	129	213	128	161	96	13	16		352	404
3	Gujarat	14	3		1	5	4	1	1	2	1	5	8
4	Jharkhand	166	6	30	27	28	15	37	11	18		123	43
5	Karnataka	49	1	5	8	8	11	8	5	4		49	
6	Kerala	50	2	9	5	3	14	15	1	3		4	46
7	Madhya Pradesh	911	3	42	109	154	150	334	19	102		339	572
8	Maharashtra	40	5	8	3	5	1	13		10	5	23	12
9	Odisha	255	8	7	5	58	64	61	58	2		6	249
10	Rajasthan	225	2		17	20	26	92	1	69		68	157
11	Tamil Nadu	251	5	17	10	14	60	61	22	67	1	30	220
12	Telangana	16	4	2	3	5	4	1	1			1	15
13	Tripura	197	1	35	23	27	28	46	1	37		58	139
14	Uttarakhand	110	2		58	46	2	4				2	108
Grand Total		4105	56	388	770	710	708	1058	140	330	8	1378	2719
